

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/00570/2020

HYDERABAD, this the 23rd day of September, 2020.

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



K.DEEPTHI NIHARIKA
D/o Smt. A. Swaroopa Rani,
Ex. Postal Assistant, Hanamkonda,
Age : 21 years,
R/o H.No.55-1-656,
Srinagar Colony, Phase-III, Bhimaram,
Hasanparthy Mandal, Warangal Urban.

...Applicant

(By Advocate : Mr.M.Venkanna)

Vs.

1. The Union of India represented by
Its Secretary,
Ministry of Communications & I.T,
Department of Posts – India,
Dak Bhavan, Sansad Marg,
New Delhi – 110001.
2. The Chief Postmaster General,
Telangana Circle, HYDERABAD-500 001.
3. The Superintendent of Post Offices,
Hanamkonda Division,
HANAMKONDA - 506 001.

....Respondents

(By Advocate : Mr. Sanjay Reddy representing
Mr. T. Hanumantha Reddy, Sr. PC for CG)

ORAL ORDER
(As per Hon'ble Mr.B.V.Sudhakar, Administrative Member)

Through Video Conferencing:



2. The O.A. has been filed in regard to grant of compassionate appointment.
3. The brief facts of the case are that the mother of applicant died in harness on 29.6.2018. The respondents have issued a letter dated 13.7.2018 stating that the applicant can approach the respondent's organization for compassionate appointment. The father of the applicant made a representation on 28.7.2018 to provide compassionate appointment to the applicant. The applicant followed it with another representation dated 10.10.2018. The respondents sought certain documents and the same were submitted by the applicant. It is submitted that there is no response from the respondents on her representation.
4. The contentions of the applicant are that her mother died while working in the respondent's organization as Postal Assistant and hence she is eligible to be considered for a compassionate appointment in a suitable grade. The representations made have not yielded any response. The documents sought to be submitted were submitted by her. She is still awaiting a response from the respondents.
5. Heard Sri M. Venkanna, learned counsel for the applicant and Sri Sanjay Reddy representing Sri T. Hanumantha Reddy, learned Senior Panel Counsel appearing for the respondents and, perused the pleadings on record.

6. The applicant has submitted an application for compassionate appointment on the demise of her mother, who worked as Postal Assistant in the respondent's organization. The respondents have a scheme for compassionate appointment, wherein they consider the cases of children of the employees, who die in harness. The applicant was directed to submit suitable documents and the same were reported to have been submitted. The applicant made several representations and last one is dated 10.10.2018. Learned counsel for the applicant prayed for disposal of the representations. The request being fair and genuine, the respondents are directed to dispose of the representation of the applicant referred to, within 8 weeks from the date of receipt of this order, in accordance with the relevant rules and law.

With the above direction, the O.A. is disposed of at the admission stage. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER **(ASHISH KALIA)**
JUDICIAL MEMBER

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